

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

126. M.A. 02/2020

IN

C.P.(IB)-1737(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Pentax Ferro Incorporate

V/s.

Trako Infra (India) Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Due to paucity of time, the matter could not be heard. List this matter on
03.01.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal